

ORISSA HIGH COURT

FILING REPORT AS ON :05/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/10397/2025	PENDUA @ SARAT CHANDRA JENA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	MAHANGA /49 /2017 () //	
2	D-BLAPL/10409/2025	NITYANANDA PATRO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BAIDYANATHPUR /94 /2023 () //	
3	D-BLAPL/10410/2025	PADMAN MUDULI VS STATE OF ODISHA	SARBESWAR SAHOO VS	MALKANGIRI /529 /2023 () //	AOD20220004505C202500026
4	D-BLAPL/10421/2025	KATIYA @ NISHIKANTA MAHALIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	SORO /131 /2025 () //	AOR20220001207C202500051
5	D-BLAPL/10423/2025	SANJU NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /28 /2023 () //	
6	D-BLAPL/10425/2025	ARJUN PUJARI VS STATE OF ODISHA	BASUDEV PUJARI VS	UMERKOTE /311 /2022 () //	AOD20220004505C202500029
7	D-BLAPL/10426/2025	MAHESWAR MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	// () //	AOR20220001487C202500001
8	D-BLAPL/10429/2025	CHANDAN PUJARI VS STATE OF ODISHA	BASUDEV PUJARI VS	UMERKOTE /311 /2022 () //	AOD20220004505C202500030
9	D-BLAPL/10430/2025	PRADEEP KUMAR BALMIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	AINTHAPALI /399 /2024 () //	
10	D-BLAPL/10433/2025	TULARAM PUJARI VS STATE OF ODISHA	BASUDEV PUJARI VS	UMERKOTE /311 /2022 () //	AOD20220004505C202500031
11	D-BLAPL/10434/2025	HEMANTA KUMAR SETHI VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAMACHANDI /17 /2025 () //	AOR20220003722C202500044

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/10482/2025	AKULA @ AKULA CHANDRA SETHI	AMLAN SHAKTI PAUL	TARASINGI /405 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/10484/2025	GOPAL KRUSHNA GOUDA	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/10487/2025	SANIA KUNJA @ SONIA KUNJA	AMLAN SHAKTI PAUL	LAXMISAGAR P.S. /642 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/10489/2025	BABUNA SAHANI	BISWAJIT RANJAN TRIPATHY	PHULBANI SADAR /108 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/10493/2025	SAMUEL CYRIL LAKRA	SOUMYA RANJAN DAS	SECTOR-15 /183 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/10495/2025	SABIR KHAN	MANOJ KUMAR NAYAK	JALESWAR /23 /2022	AOR20230000420C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/10498/2025	SUSANTA ROUTA @ SUSANTA ROUT	DHANANJAYA MUND	CYBER CRIME AND ECONOMIC OFFENCES, KALAHANDI /23 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/10500/2025	GANESH SETHI	SASANKA SEKHAR PAIKRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/10509/2025	UDDHABA MEHER	SURYAKANTA DWIBEDI	KHAPRAKHOL /38 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/10510/2025	PRASANT KUMAR PRADHAN	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/10512/2025	SURESH SINGH	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	

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35	D-BLAPL/10513/2025	STATE OF ODISHA SANTANU NAYAK VS	AMLAN SHAKTI PAUL VS	// //0 ()	
36	D-BLAPL/10514/2025	STATE OF ODISHA BIJAY XALXO VS	SOUMYA RANJAN DAS VS	// KUTRA /170 /2023 ()	
37	D-BLAPL/10515/2025	STATE OF ODISHA SAILESH MOHAPATRA @ SAILA VS	DEEPAK KUMAR PANDA VS	// PURI TOWN /115 /2025 ()	
38	D-BLAPL/10517/2025	STATE OF ODISHA AMIT KUMAR SAHA VS	SOUMYA RANJAN DAS VS	// SECTOR-15 /136 /2024 ()	
39	D-CMAPL/13806/2025	STATE OF ODISHA GOPI PATRA VS	RASMI RANJAN BAG VS	// () //	AOD20220004505C202500028
40	D-CMAPL/13820/2025	PADMA BISWAL BASANTI SAHOO VS	ADV. VS	// () //	
41	D-CMAPL/13861/2025	STATE OF ODISHA TULSI DAS VS	GOBINDA CHANDRA DAS VS	// () //	
42	D-CMAPL/13863/2025	UNION OF INDIA RAMA CH.MOHANTY VS	ADV. VS	// () //	
43	D-CMP/13770/2025	STATE OF ODISHA RANGALATA BEHERA VS	BRAHMANANDA TRIPATHY VS	// () //	
44	D-CMP/13771/2025	BHUBANESWAR MUNICIPAL CORPORATION, KHURDA TRILOCHAN NAYAK VS	BRAHMANANDA TRIPATHY VS	// () //	
45	D-CMP/13857/2025	BHUBANESWAR MUNICIPAL CORPORATION, KHURDA BIJAY@BIJAY KUMAR DAS VS	SAILESH DAS VS	// () //	
		BINA DAS		//	

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46	D-CMP/13862/2025	GAUTAM BUDHA SINGH SAMANT VS RAMACHANDRA MUNI PAL	AMITAV TRIPATHY VS	// 0 //	
47	D-CMP/13898/2025	BIREN JENA VS SHAKUNTALA JENA	SANKARACHARYA CHOUDHURY VS	// 0 //	
48	D-CONTC/13808/2025	DEBENDRA KUMAR BARIK VS ARVIND AGRAWAL, IAS	ADV. VS	// 0 //	
49	D-CONTC/13821/2025	JAGADISH PATRO VS USHA PADHI,COMM-SECRETARY,HOUSING AND URBAN DEVELOPMENT	ADV. VS	// 0 //	
50	D-CONTC/13829/2025	PRAGYAN PRATIVA SINGH VS SMRUTI RANJAN PRADHAN,IAS	ADV. VS	// 0 //	
51	D-CONTC/13831/2025	KRUSHNA CHANDRA SWAIN VS PRADIP KUMAR JENA,ENGINEER-IN-CHIEF,RURAL WORKS,BBSR	ADV. VS	// 0 //	
52	D-CONTC/13852/2025	PRADIP KUMAR DAS VS PRITIPARNA MISHRA,TAHASILDAR	ADV. VS	// 0 //	
53	D-CONTC/13855/2025	BUDDHADEB DWARI VS VIKRAM DEV DUTTA,IAS	KUNAL KUMAR SWAIN VS	// 0 //	
54	D-CONTC/13876/2025	NIRMALESWAR BAGH VS ADITYA GOEL,IAS	ADV. VS	// 0 //	
55	D-CONTC/13877/2025	SUNIL KUMAR PRADHAN VS ASWATHY S., IAS	ADV. VS	// 0 //	
56	D-CONTC/13886/2025	DHADESWAR SAHOO VS BIMAL KUMAR LENJA,TAHASILDAR	ADV. VS	// 0 //	
57	D-CONTC/13894/2025	ITISHREE MOHANTY	ADV.	//	

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		VS	VS	()	
58	D-CONTC/13897/2025	ARAVIND AGRAWAL,IAS ARYABHATTA INSTITUTE OF MEDICAL SCIENCE, JHARSUGUDA		// //	
		VS	VS	()	
59	D-CONTR/10502/2025	SANTOSH KUMAR MISHRA,DIRECTOR OF MEDICAL EDUCATION AND TRAINING,BBSR,KHURDA PADMINI NATH	ABHIMANYU PARIDA	//0	
		VS	VS	()	
60	D-CONTR/10511/2025	PRIYADARSHINI KUMBHAR,JMFC,JAJPUR ROAD,JAJPUR NITYANANDA SAHU	KALPATARU MISHRA	// //0	
		VS	VS	()	
61	D-CRLA/10417/2025	BHUBANA MOHAN SETHI,OIC,BALASORE BHABENDRA DAS	JAYANTA KUMAR MAJHI	// BALASORE TOWN /301 /2024	
		VS	VS	()	
62	D-CRLA/10420/2025	STATE OF ODISHA PRAMOD KUMAR MAJHI@PRAMOD MAJHI	ARJUNA CHARANA BEHERA	// TUREIKELA /62 /2021	
		VS	VS	()	
63	D-CRLA/10436/2025	STATE OF ODISHA NRUSINGH TRIPATHY@NRUSINGHA CHARAN TRIPATHY	BHABENDRA KUMAR MOHAPATRA	// SAMBALPUR VIGILANCE /31 /2004	
		VS	VS	()	
64	D-CRLA/10490/2025	STATE OF ODISHA(VIG.) SUBRAT KUMAR SAHOO	AMARESH DAS	// MAHILA P.S. BUXIBAZAR /24 /2025	
		VS	VS	()	
65	D-CRLA/10491/2025	STATE OF ODISHA PARTHA KARUAN	BIPLAB KUMAR DASH	// KESINGA /107 /2014	
		VS	VS	()	
66	D-CRLA/10508/2025	STATE OF ODISHA SUKANTA KUMAR DAS	DEBASNAN DAS	// CUTTACK VIGILANCE /15 /2017	
		VS	VS	()	
67	D-CRLA/10520/2025	STATE OF ODISHA SITARAM MEHER	MANOJ KUMAR PATI	// BOLANGIR TOWN /662 /2024	
		VS	VS	()	
68	D-CRLMA/10393/2025	STATE OF ODISHA MANOJ MALIK	GAGAN BIHARI KHATUA	// //	AOR20220001170C202500002
		VS	VS	()	

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69	D-CRLMA/10438/2025	STATE OF ODISHA ANITA PALAI VS	SIBARANJAN POLAI VS	// RAMBHA (CHATRAPUR) /37 /2025 ()	
70	D-CRLMA/10488/2025	STATE OF ODISHA BANITA PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// BALUGAON P.S. /124 /2024 ()	
71	D-CRLMA/10492/2025	STATE OF ODISHA SONAL PATTANAİK VS	ADV. VS	// / /0 ()	
72	D-CRLMC/10399/2025	TANMAYEE MOHANTY SARAT CHANDRA BEHERA VS	NIRANJAN PANDA VS	// MAHILA PS SAMBALPUR /37 /2004 ()	
73	D-CRLMC/10404/2025	ATULYA BEHERA@TILOTAMA BEHERA SURESH KUMAR BAGH @ BAGHA VS	CHHABI BEHERA VS	// / /0 ()	
74	D-CRLMC/10407/2025	STATE OF ODISHA SURESH KUMAR BAGH @ BAGHA VS	CHHABI BEHERA VS	// / /0 ()	
75	D-CRLMC/10427/2025	STATE OF ODISHA LALIT KUMAR MALİK VS	BHABANI SANKAR DAS VS	// KENDRAPARA SADAR /130 /2023 ()	
76	D-CRLMC/10428/2025	STATE OF ODISHA SURESH KUMAR BAGH@BAGHA VS	CHHABI BEHERA VS	// / /0 ()	
77	D-CRLMC/10431/2025	STATE OF ODISHA MAMATA MANJARI DHAL VS	PRIYA RANJAN SINGH VS	// BARBİL /171 /2024 ()	
78	D-CRLMC/10435/2025	STATE OF ODISHA BIMAL SARKAR VS	ASHUTOSH DAS VS	// CHANDIPUR /117 /2024 ()	
79	D-CRLMC/10442/2025	STATE OF ODISHA RAHUL BHOTRA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	// DAMANJODI /27 /2024 () //	

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80	D-CRLMC/10447/2025	SMRUTIRANJAN MALLIK VS STATE OF ODISHA	ASISH KUMAR RAY VS	KUAKHIA /308 /2024 () //	AOD20230000467C202500013
81	D-CRLMC/10451/2025	SATYA BHUSAN MOHANTY VS STATE OF ODISHA	DEBASNAN DAS VS	DHENKANAL TOWN /177 /2010 () //	
82	D-CRLMC/10459/2025	SUDHANSU JENA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	NIKIRAI /388 /2024 () //	
83	D-CRLMC/10460/2025	SHREEDHAR @ SRIDHAR MANDAL VS STATE OF ODISHA	BASUDEV PUJARI VS	KOSAGUMUDA /92 /2021 () //	AOD20220004505C202500034
84	D-CRLMC/10461/2025	SUDHANSHU JENA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	NIKIRAI /112 /2025 () //	
85	D-CRLMC/10465/2025	OKILA SAHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARPALLI /332 /2023 () //	
86	D-CRLMC/10469/2025	SUKADEBA@SUKADEB BEHERA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	NIMAPADA /242 /2012 () //	
87	D-CRLMC/10477/2025	BIJAYA KUMAR PANDIT @ BIJAY PANDIT VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	/ /0 () //	
88	D-CRLMC/10494/2025	S.RAMAKRISHNA @ SALAPU RAMKRISHNA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	RAYAGADA TOWN /318 /2023 () //	
89	D-CRLMC/10496/2025	MANJULATA PATEL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SUNDARGARH TOWN /217 /2022 () //	
90	D-CRLMC/10497/2025	KAMALAKANTA DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	TIHIDI /435 /2024 () //	AOR20220001631C202500096
91	D-CRLMC/10503/2025	KANIKA SONI	SIDDHARTH GOUTAM DAS	MAHILA P.S.(BBSR) /9 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/10504/2025	FAKIRA KARNA	SUBRAT KUMAR NANDA	ATTABIRA /118 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/10505/2025	SUPRAVA PAUL	LALATENDU SAMANTARAY	BALASORE VIGILANCE /30 /2014	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
94	D-CRLMC/10507/2025	SAMIR GADANAYAK	GOPAL KRUSHNA NANDA	TUMUSINGA /26 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/10516/2025	SUSHREE SANGITA DAS @ MOHANTY	ASMIYA RANJAN MAJHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/10518/2025	DEBAPRIYA MOHANTY	ASMIYA RANJAN MAJHI	BURLA /352 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/10519/2025	RAHUL NAG	MANOJ KUMAR PATI	LOISINGHA(BOLANGIR) /310 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMP/10412/2025	M/S. MANAPPURAM FINANCE LTD.	TAPAN KU. JENA SAMANTA	JAGATSINGPUR /1031 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMP/10415/2025	ARCHANA JENA	SATYAJIT MOHAPATRA	SAHADEV KHUNTA /460 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMP/10440/2025	PRIYANKA PRIYADARSINI BISWAL	SAMVIT MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMP/10446/2025	PURANJIB MOHANTY	SIVA SANKAR CHAINI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMP/10475/2025	KHATIJA BIBI	SUBAS CHANDRA DAS	/ /0	
		VS	VS	()	

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103	D-FAO/13781/2025	STATE OF ODISHA GANESH KUMAR NAYAK VS	RABI NARAYAN MISHRA VS	// // ()	AOR20220001583C202500012
104	D-FAO/13885/2025	STATE OF ODISHA STATE OF ODISHA VS	DAYANIDHI LENKA,A.G.A VS	// // ()	LOD20240000172C202500164
105	D-MACA/13826/2025	MAMATA PATRO PRABHAT KUMAR SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
106	D-MACA/13893/2025	D.M., M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD., CUTTACK AKSHAYA KUMAR SAHOO VS	KARUNAKAR DAS VS	// // ()	
107	D-MATA/13815/2025	KANHU CHARAN SAHOO NIGAMANANDA PATTNAIK VS	BISWAJIT MOHAPATRA VS	// // ()	
108	D-MATA/13817/2025	DIPTIMAYEE MOHANTY@SUDHAN SUBALA PATTNAIK BINATI NAIK VS	BINI MISHRA VS	// // ()	
109	D-MATA/13854/2025	BANESWAR NAIK JOGESH CHANDRA NAYAK VS	LALITENDU MISHRA VS	// // ()	AOR20220001610C202500027
110	D-MSA/13773/2025	JYOTIRMAYEE PRIYADARSHANI SASHIREKHA SAHOO VS	RANJAN KUMAR ROUT VS	// // ()	AOR20230000872C202500023
111	D-OTAPL/13849/2025	ANAMA BEHERA COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESHWAR VS	BANESWAR KANTI SATAPATHY,SR.S.C VS	// // ()	AOR20220001780C202500040
112	D-OTAPL/13850/2025	M/S. SM NIRIYAT PVT LTD COMMISSIONER OF CUSTOMS (PREVENTIVE) BHUBANESHWAR VS	BANESWAR KANTI SATAPATHY,SR.S.C VS	// // ()	AOR20220001780C202500039
113	D-OTAPL/13878/2025	M/S. ESSEL MINING AND INDUSTRIES LTD. COMMISSIONER OF CUSTOMS (PREVENTIVE) BHUBANESHWAR VS	BANESWAR KANTI SATAPATHY,SR.S.C VS	// // ()	AOR20220001780C202500041
		MANISH KHEMKA		//	

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114	D-RPFAM/13775/2025	BHIKARI CHARAN DAS VS MINAKSHEE DAS	DR. BINODA KUMAR MISHRA VS VS	// 0 //	AOR20220001616C202500046
115	D-RPFAM/13869/2025	SANTANU KUMAR PANY @ SRI SANTANU PANY VS JAJNASENI PAL @ PANY	GOUTAM KUMAR ACHARYA VS VS	// 0 //	
116	D-RSA/13805/2025	KULAMANI GIRI VS GOKUL CHANDRA GIRI	PRAKASH RANJAN BARIK VS VS	// 0 //	
117	D-RSA/13842/2025	SURESH BAGAR VS PURNAMASI RANA	SANTOSH KUMAR PANDA VS VS	// 0 //	
118	D-TRP(C)/13818/2025	AISHWARYA JENA VS SAURAV SHAILEN	RABINDRA NATH PRUSTY VS VS	// 0 //	
119	D-TRP(C)/13833/2025	SIDDHARTH BEHERA@SIDDHARTH SANKAR BEHERA VS STATE OF ODISHA	RAM MITAV DAS, (SR. ADV.) VS VS	// 0 //	
120	D-TRPCRL/10464/2025	SIDDHARTH BEHERA@SIDDHARTH SANKAR BEHERA VS STATE OF ODISHA	RAM MITAV DAS, (SR. ADV.) VS VS	//0 0 //	
121	D-WA/13758/2025	STATE OF ODISHA VS LAMBODAR MOHANTY	AISHWARYA DASH, A.S.C. VS VS	// 0 //	LOD20240000200C202500170
122	D-WA/13760/2025	STATE OF ODISHA VS KAILASH CHANDRA DALAI	AISHWARYA DASH, A.S.C. VS VS	// 0 //	LOD20240000172C202500161
123	D-WA/13772/2025	NATIONAL HEALTH MISSION, BBSR VS PRANITA BEHURIA	RAMDAS ACHARY VS VS	// 0 //	
124	D-WA/13776/2025	STATE OF ODISHA VS ANJAN KUMAR JAYSINGH	SARBESWAR BEHERA,A.G.A VS VS	// 0 //	LOD20240000200C202500171
125	D-WA/13778/2025	NIRANJAN PARIDA	DILIP KUMAR SAHU	//	AOR20220001727C202500043

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		VS	VS	()	
126	D-WA/13779/2025	ORISSA STATE CASHEW DEVELOPMENT CORPORATION LTD. SAMBARI MAJHI	SIDHARTH SANKAR MOHAPATRA	//	AOR20220001491C202500002
		VS	VS	()	
127	D-WA/13839/2025	COLLECTOR, KALAHANDI STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	//	LOD20240000194C202500169
		VS	VS	()	
128	D-WA/13841/2025	SATRUGHANA MOHANTY STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	//	LOD20240000172C202500162
		VS	VS	()	
129	D-WA/13845/2025	PABITRA BEHERA STATE OF ODISHA	BIBEKANANDA NAYAK, A.G.A.	//	LOD20240000200C202500172
		VS	VS	()	
130	D-WA/13848/2025	KULAMANI DAS BIJAYA KUMAR ROUT	RABI NARAYAN MISHRA	//	
		VS	VS	()	
131	D-WA/13865/2025	STATE OF ODISHA	BIBEKANANDA NAYAK	//	
		VS	VS	()	
132	D-WA/13872/2025	BIJAYA KUMAR SAHOO STATE OF ODISHA	BIBEKANANDA NAYAK	//	
		VS	VS	()	
133	D-WP(C)/13757/2025	PANDABA SAHOO NITYANANDA BEHERA	KABIR KUMAR JENA	//	AOD20240000733C202500004
		VS	VS	()	
134	D-WP(C)/13759/2025	STATE OF ODISHA UMAKANTA MOHAPATRA	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	()	
135	D-WP(C)/13761/2025	STATE OF ODISHA BISWAJIT NAIK	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	()	
136	D-WP(C)/13762/2025	STATE OF ODISHA M/S. PATIL RAIL INFRASTRUCTURE PVT. LTD., KHURDA	KUNAL KUMAR MOHAPATRA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/13763/2025	UNION OF INDIA PURNA CHANDRA DASH VS	SANGRAM KUMAR SINGH VS	// // 0	
138	D-WP(C)/13764/2025	UNION OF INDIA SLOUDAMINI ROUT VS	DIPTI RANJAN MOHAPATRA VS	// // 0	
139	D-WP(C)/13765/2025	STATE OF ODISHA SUBRAT KUMAR SAHOO VS	RAMESH CHANDRA JENA VS	// // 0	
140	D-WP(C)/13766/2025	SUPERINTENDENT OF GST AND CENTRAL EXCISE, IV RANGE, DISTRICT CENTRE ,B.B.S.R BIJAYA LAXMI DHAL VS	RAMESH CHANDRA JENA VS	// // 0	
141	D-WP(C)/13767/2025	SUPERINTENDENT OF CGST AND CENTRAL EXCISE, BHADRAK CIRCLE KUNDARIA PRAMILA @ PRAMILA KUNDARIA VS	CHITTA RANJAN LENKA VS	// // 0	
142	D-WP(C)/13768/2025	STATE OF ODISHA AKSHAY KUMAR ROUT VS	RAMESH CHANDRA JENA VS	// // 0	
143	D-WP(C)/13769/2025	STATE TAX OFFICER, CT AND GST, PURI SADASIVA BEHERA VS	SWADHIN KESARI SINGH VS	// // 0	
144	D-WP(C)/13774/2025	STATE OF ODISHA PRIYANKA PRIYADARSHINI ROUT VS	PRADEEP KUMAR PARIDA VS	// // 0	
145	D-WP(C)/13777/2025	STATE OF ODISHA M/S FIREWATTER DISTILLERIES PVT. LTD., RAYAGUDA VS	ADARAJA PRASANNA DAS VS	// // 0	
146	D-WP(C)/13780/2025	STATE OF ODISHA PRIYANKA PRIYADARSHINI ROUT VS	PRADEEP KUMAR PARIDA VS	// // 0	
147	D-WP(C)/13782/2025	STATE OF ODISHA SANJAYA KUMAR MANGARAJ VS	DURGESH NARAYAN RATH VS	// // 0	AOR20220001583C202500016
		STATE OF ODISHA		//	

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148	D-WP(C)/13783/2025	GOBINDA CHANDRA PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202500013
149	D-WP(C)/13784/2025	ABHIRAM SAMAL VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //	
150	D-WP(C)/13785/2025	HARISH CHANDRA MOHARANA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //	
151	D-WP(C)/13786/2025	PRIYANKA PRIYADARSHINI ROUT VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	// 0 //	
152	D-WP(C)/13787/2025	PRIYANKA PRIYADARSHINI ROUT VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	// 0 //	
153	D-WP(C)/13788/2025	PRIYANKA PRIYADARSHINI ROUT VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	// 0 //	
154	D-WP(C)/13789/2025	DILIP KUMAR MISHRA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //	
155	D-WP(C)/13790/2025	SHUPRABHA MAHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
156	D-WP(C)/13791/2025	JIBAN KRUSHNA GIRI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202500015
157	D-WP(C)/13792/2025	SAFET KUMAR DASH VS COLLECTOR AND DISTRICT MAGISTRATE, BARGARH	SWARAJ PATEL VS	// 0 //	
158	D-WP(C)/13793/2025	KALPANA KISHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202500014
159	D-WP(C)/13794/2025	RASHMI RANJAN NISHANK	JITENDRA KUMAR MISHRA (2)	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/13795/2025	SUDHAKAR SETHI	PRANAB RANJAN CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/13796/2025	KARTIKA CHANDRA KAMILA	KODANDA KUMAR BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/13797/2025	M/S DEBARAJ LENKA	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		STATE TAX OFFICER , CT AND GST CIRCLE		//	
163	D-WP(C)/13798/2025	MANOJ KUMAR SUNANI @ MANOJ SUNANI	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		PROJECT DIRECTOR PIU NATIONAL HIGHWAYS AUTHORITY OF INDIA, BBSR		//	
164	D-WP(C)/13799/2025	PITABAS MALLIK	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/13800/2025	BASANTI PATRA	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/13801/2025	NARAYAN CHANDRA SAMAL	NIKUNJA KUMAR DEO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/13802/2025	SURESH KUMAR EPARI	RANJAN KUMAR ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/13803/2025	NARAYAN SWAIN	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
		THE CHIEF EXECUTIVE OFFICER TPCODL, BBSR		//	
169	D-WP(C)/13804/2025	SANJAY KUMAR BHOI	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/13807/2025	AHALYA DAKUA	SANDHYARANI PANI	//	AOR20230000010C202500013
		VS	VS	0	

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171	D-WP(C)/13809/2025	PRINCIPAL SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPTT. HARDHIK ROUTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // 0 //	
172	D-WP(C)/13810/2025	JAIRAM SAH VS STATE OF ORISSA	LAXMI NARAYAN PATEL VS	// 0 //	
173	D-WP(C)/13811/2025	PURUSHOTTAM BEHERA VS THE COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION., KHURDA	SOUMYA JYOTI BISWAL VS	// 0 //	
174	D-WP(C)/13812/2025	SUNIL KUMAR DEHURY VS STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	PRAVAT KUMAR NAYAK VS	// 0 //	
175	D-WP(C)/13813/2025	PURUSHOTTAM BEHERA VS BHUBANESWAR MUNICIPAL CORPORATION	SOUMYA JYOTI BISWAL VS	// 0 //	
176	D-WP(C)/13814/2025	SUSANTA KUMAR MAHAPATRA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
177	D-WP(C)/13816/2025	K.GOPALA KRISHNAM RAJU VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
178	D-WP(C)/13819/2025	SILU MOHANTY VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //	
179	D-WP(C)/13822/2025	M/S SAI STONE CRUSHER, DHENKANAL VS SUPERINTENDING ENGINEER, TPCODL, DHENKANAL	AMIT PRASAD BOSE VS	// 0 //	
180	D-WP(C)/13823/2025	JAYDEV ORAM VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //	
181	D-WP(C)/13824/2025	D. SIBA PRASAD RAJU VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	

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182	D-WP(C)/13825/2025	UMAKANTA SAHOO VS STATE OF ODISHA	GOBINDA CHANDRA DAS VS	// 0 //	
183	D-WP(C)/13827/2025	RAJ KISHORE SAHOO @ RAJA KISHORE SAHOO VS AKSHAYA KUMAR SAHOO	CHANDRAKANTA NAYAK VS	// 0 //	
184	D-WP(C)/13828/2025 WP(C)/9678/2025	LAXMI NANDI VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
185	D-WP(C)/13830/2025	RAJENDRA PRASAD OJHA VS GRID CORPORATION OF ODISHA (GRIDCO) LTD., BBSR	VISWAJEET MALLICK VS	// 0 //	
186	D-WP(C)/13832/2025	PRAHALLAD BEJ VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
187	D-WP(C)/13834/2025 WP(C)/9682/2025	SOMANATH NANDI VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
188	D-WP(C)/13835/2025	LILIMA BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
189	D-WP(C)/13836/2025	RABI NARAYAN SAMAL VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	// 0 //	AOD20240000324C202500007
190	D-WP(C)/13837/2025	DIRECT INVESTMENTS LIMITED , VISTRA CORPORATION, VICTORIA, BRITISH VIRGIN ISLANDS VS RESERVE BANK OF INDIA	SEER VICTORIA, BRITISH VIRGIN ISLANDS VS	// 0 //	
191	D-WP(C)/13838/2025	GAYATRI DASH VS STATE OF ORISSA	SURENDRA KUMAR SAHOO VS	// 0 //	
192	D-WP(C)/13840/2025 WP(C)/9685/2025	PRADEEP KUMAR DEO VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	// 0 //	
193	D-WP(C)/13843/2025	MANI BHOI	PRASANTA KUMAR SATAPATHY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/13844/2025	TANUJA SETHY @ SETHI	SAMARENDRA BAHADUR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/13846/2025	SANTOSH KUMAR KHANDA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/13847/2025	JAMBESWAR SAHOO	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/13851/2025	SANTOSH KUMAR SAHOO	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/13853/2025	HARINATH DAS	ISHWAR MOHANTY	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
199	D-WP(C)/13856/2025	RANJAN KUMAR DAS	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR COMMISSIONERATE		//	
200	D-WP(C)/13858/2025	HITA MAJHI	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/13859/2025	NATABAR SAHOO	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/13860/2025	M/S SHREE KRISHNA COMMERCIAL KITCHEN EQUIPMENT	ANAND KUMAR DOKSH	//	
		VS	VS	0	
		INDIAN BANK, ZONAL OFFICER, CUTTACK		//	
203	D-WP(C)/13864/2025	BINODINI SAHU	SAROJ KUMAR PADHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/13866/2025	BRAJABANDHU BARIK	LAXMIKANTA MOHANTY	//	
		VS	VS	0	

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205	D-WP(C)/13867/2025	STATE OF ODISHA MALAYA KUMAR RANA VS	SRIKHETRA MISHRA VS	// // 0	
206	D-WP(C)/13868/2025	STATE OF ODISHA RAJESH KUMAR PRADHAN VS	PABITRA KUMAR BEHERA VS	// // 0	
207	D-WP(C)/13870/2025	STATE OF ODISHA HARI MAJHI VS	SARADA DASH VS	// // 0	
208	D-WP(C)/13871/2025	STATE OF ODISHA DR.KSHIRODA KUMAR OJHA VS	SANGRAM JENA VS	// // 0	
209	D-WP(C)/13873/2025	STATE OF ODISHA ANJALI KUMARI MAHAPATRA VS	PRABHAT KUMAR DASH VS	// // 0	
210	D-WP(C)/13874/2025	STATE OF ODISHA SURYAMANI PAL VS	SATYABRATA SENAPATI VS	// // 0	
211	D-WP(C)/13875/2025	STATE OF ODISHA SIBALAXMI PANDA VS	PRABHAT KUMAR DASH VS	// // 0	
212	D-WP(C)/13879/2025	STATE OF ODISHA DHADESWAR SAHOO VS	DEBAKANTA MOHANTY VS	// // 0	
213	D-WP(C)/13880/2025	TAHASILDAR, BALIANTA, KHURDHA NIROD KUMAR PANDA VS	PRABHAT KUMAR DASH VS	// // 0	
214	D-WP(C)/13881/2025	STATE OF ODISHA DURGA CHARAN BESHRA VS	GAJENDRANATH ROUT VS	// // 0	AOR20220004106C202500046
215	D-WP(C)/13882/2025	UNION OF INDIA KASTURI SOREN VS	GAJENDRANATH ROUT VS	// // 0	AOR20220004106C202500048
		UNION OF INDIA		//	

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216	D-WP(C)/13883/2025	KHELARAM MARNDI VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //	AOR20220004106C202500049
217	D-WP(C)/13884/2025	JAYGOBIND MURMU VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //	AOR20220004106C202500047
218	D-WP(C)/13887/2025	RAKESH KUMAR JENA VS ADDITIONAL CT AND GST OFFICER, JAGATSINGHPUR CIRCLE	ITISHREE TRIPATHY VS	// 0 //	
219	D-WP(C)/13888/2025	ODISHA GRAMYA BANK , JENAPADA BRANCH VS REGISTRAR CIVIL COURTS , CUTTACK	HEMANTA KUMAR MOHANTA VS	// 0 //	
220	D-WP(C)/13889/2025	SASMITA DASH VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
221	D-WP(C)/13890/2025	NIRANJAN OJHA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL)	SATYABRATA DASH VS	// 0 //	
222	D-WP(C)/13891/2025	RUSHU BENIA VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS	// 0 //	
223	D-WP(C)/13892/2025	BULKA MUNDA ALIAS BUDKA MUNDA VS UNION OF INDIA	Suryakanta Palai VS	// 0 //	AOR20220004106C202500043
224	D-WP(C)/13895/2025	BHIMSEN SOREN VS UNION OF INDIA	Suryakanta Palai VS	// 0 //	AOR20220004106C202500041
225	D-WP(C)/13896/2025	DURGA CHARAN BESHRA VS UNION OF INDIA	Suryakanta Palai VS	// 0 //	AOR20220004106C202500050
226	D-WP(C)/13899/2025	SAMRITA BEHERA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 //	
227	D-WP(C)/13900/2025	THE MANAGEMENT OF M/S ORISSA SPONG IRON AND STEEL VS SUNAMISHRA, KEONJHAR	SUNAMISHRA, KEONJHAR VS	// 0 //	

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		VS	VS	()	
228	D-WP(C)/13901/2025	THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR DEBABRATA BISWAL	SAMIR KUMAR MISHRA	//	
		VS	VS	()	
229	D-WP(C)/13902/2025	STATE OF ODISHA MAHENDRA NATH SOREN	GAJENDRANATH ROUT	//	AOR20220004106C202500045
		VS	VS	()	
230	D-WP(C)/13903/2025	UNION OF INDIA MAHENDRA NATH SOREN	Suryakanta Palai	//	AOR20220004106C202500042
		VS	VS	()	
231	D-WP(C)/13904/2025	UNION OF INDIA SABHA MAJHI	Suryakanta Palai	//	AOR20220004106C202500044
		VS	VS	()	
232	D-WPCRL/10486/2025	UNION OF INDIA SIBASANKAR PANDA	PARSURAM PANDA	//0	
		VS	VS	()	
233	D-ABLAPL/10392/2025	STATE OF ODISHA BIBHU @ PRASANTA PRADHAN	LAXMINARAYAN RAYATSINGH	JODAPADAR /68 /2023	AOD20240000645C202500006
		VS	VS	()	
234	D-ABLAPL/10394/2025	STATE OF ODISHA KARTTIK NATH	ABHISIDDHANTA SAHOO	KUMBHARAPARA /99 /2025	AOR20220000014C202500016
		VS	VS	()	
235	D-ABLAPL/10395/2025	STATE OF ODISHA LAXMIKANTA PANI	ALOK KUMAR MOHAPATRA	LALBAG /32 /2015	
		VS	VS	()	
236	D-ABLAPL/10396/2025	STATE OF ODISHA TANISH TEJASWI NAYAK @ DALU	BRAHMANANDA TRIPATHY	CAPITAL P.S. /101 /2025	
		VS	VS	()	
237	D-ABLAPL/10398/2025	STATE OF ODISHA BIJAYA KUMAR BEHERA	NIRANJAN PANDA	BAIDESWAR /39 /2025	
		VS	VS	()	
238	D-ABLAPL/10400/2025	STATE OF ODISHA TRIBENI SIKA	LALIT SAHU	LOISINGHA(BOLANGIR) /80 /2025	
		VS	VS	()	

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239	D-ABLAPL/10401/2025	STATE OF ODISHA ARJUN PRASAD DASH VS	SUSANTA KUMAR SAHU VS	// BHEDEN /115 /2024 ()	AOR20240001059C202500004
240	D-ABLAPL/10402/2025	STATE OF ODISHA LAXMI BEHERA VS	ALOK KUMAR MOHAPATRA VS	// MAHILA P.S. BUXIBAZAR /72 /2021 ()	
241	D-ABLAPL/10403/2025	STATE OF ODISHA PARBATI BEHERA VS	ALOK KUMAR MOHAPATRA VS	// MAHILA P.S. BUXIBAZAR /72 /2021 ()	
242	D-ABLAPL/10405/2025	STATE OF ODISHA MANORANJAN BEHERA VS	ALOK KUMAR MOHAPATRA VS	// MAHILA P.S. BUXIBAZAR /72 /2021 ()	
243	D-ABLAPL/10406/2025	STATE OF ODISHA SARASWATI BEHERA VS	ALOK KUMAR MOHAPATRA VS	// MAHILA P.S. BUXIBAZAR /72 /2021 ()	
244	D-ABLAPL/10408/2025	STATE OF ODISHA RANJAN GADISHYAM VS	S.D.MOHANANDIA VS	// SUNABEDA /7 /2025 ()	AOR20250000156C202500004
245	D-ABLAPL/10411/2025	STATE OF ODISHA PRIYA KUMARI DAS VS	SK. ZAFARULLA VS	// BAHALDA /42 /2025 ()	
246	D-ABLAPL/10413/2025	STATE OF ODISHA CHANDIA @ NILU PRADHAN VS	SAMBIT BISWAL VS	// KUJANGA /111 /2025 ()	
247	D-ABLAPL/10414/2025	STATE OF ODISHA NARENDRA NATH DAS VS	SK. ZAFARULLA VS	// BAHALDA /43 /2025 ()	
248	D-ABLAPL/10416/2025	STATE OF ODISHA MIR AKTAR VS	SATYA NARAYAN MISHRA 4 VS	// TIHIDI /85 /2025 ()	AOR20220001615C202500053
249	D-ABLAPL/10418/2025	STATE OF ODISHA SAROJ KUMAR NAYAK VS STATE OF ODISHA	UMAKANTA BARIK VS	// CHANDAHANDI /33 /2025 ()	

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250	D-ABLAPL/10419/2025	RABI NARAYAN JENA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA P.S. /117 /2025 () //	
251	D-ABLAPL/10422/2025	BANI MALLIK VS STATE OF ODISHA	NIKUNJA KUMAR DEO VS	JAJPUR TOWN /159 /2025 () //	AOR20220001207C202500050
252	D-ABLAPL/10424/2025	SK. NASIRUDDIN @ NASA VS STATE OF ODISHA	ASIT KUMAR JENA VS	KAMARDA /49 /2025 () //	
253	D-ABLAPL/10432/2025	AJIT KUMAR PRADHAN @ AJIT PRADHAN @ AJU VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA SADAR /88 /2025 () //	
254	D-ABLAPL/10443/2025	BHAGABAN NAIK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	SURADA /134 /2025 () //	
255	D-ABLAPL/10444/2025	BHARAT DAS @ BHAJANA DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /69 /2025 () //	AOD2025000009C202500012
256	D-ABLAPL/10445/2025	SANJAY KUMAR SWAIN VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BHARATPUR PS /162 /2025 () //	
257	D-ABLAPL/10448/2025	BIPLAB MAHAPATRA @ BIPLAB MOHAPATRA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	ANGUL TOWN /1335 /2020 () //	
258	D-ABLAPL/10452/2025	BIJAY KUMAR DHAL VS STATE OF ODISHA	PRADEEP RANJAN MISHRA VS	BARANGA /150 /2025 () //	
259	D-ABLAPL/10456/2025	RAJ KUMAR DWARI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	SINGLA /125 /2022 () //	
260	D-ABLAPL/10457/2025	AKASH KUMAR ROUT @ AKASH VS STATE OF ODISHA	BIBHU PRASAD MISHRA VS	ATHGARH /63 /2025 () //	
261	D-ABLAPL/10458/2025	NILU @ NIRMAL BEHERA	PRASANT KUMAR BARIK	TIHIDI /106 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/10463/2025	AMIT BARADA	SWAGAT KUMAR SAHU	GANGAPUR (ASKA) /109 /2025	AOR20220004593C202500022
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/10467/2025	NENAVATH BABU @ BALU NENAVATH	SIDHARTHA DAS	JODA /69 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/10468/2025	CHAKRADHAR SAMARTHA	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/10470/2025	TOFAN MAHANANDIA	ROHIT KUMAR SUNA	THAKURGARH /191 /2024	AOD20240000326C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/10472/2025	JAYANTA DAS	PRASANT KUMAR BARIK	BHADRAK RURAL /667 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/10473/2025	BALARAM DAS	BISWORANJAN SWAIN	CHANDABALI /73 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/10474/2025	CHANDRAMANI SWAIN	SAMARESH PATTNAIK	ERASAMA /93 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/10476/2025	DEEPIKA MAHAPATRA	LALATENDU SAMANTARAY	CUTTACK VIGILANCE /3 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
270	D-ABLAPL/10478/2025	SANJAY SAMAL	AKSHAYA KUMAR SAHOO	TANGI /33 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/10480/2025	BUNGA LAXMI @ B. LAXMI	SUJIT KUMAR PATTNAIK	RAMBHA (KHALLIKOTE) /14 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/10481/2025	ANANTA DAS @ ANANTA KUMAR BAG	DEEPAK MULIA	ERASAMA /94 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :05/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/10483/2025	STATE OF ODISHA PRATEEK SWAIN @ PRATIK SWAIN VS	JAJATI KESHARI KHUNTIA VS	// CHANDIPUR /32 /2025 ()	
274	D-ABLAPL/10485/2025	STATE OF ODISHA SIBA ROUT @ SIBA PRASAD ROUT VS	SURYAKANTA DASH VS	// PATTAMUNDAI MODEL /83 /2025 ()	
275	D-ABLAPL/10499/2025	STATE OF ODISHA BISWARANJAN SUNANI VS	JUGALA KISHORE PANDA VS	// SINAPALI /23 /2025 ()	
276	D-ABLAPL/10501/2025	STATE OF ODISHA JAGANNATH BEHERA VS	TAPAS KUMAR JENA VS	// NIKIRAI /121 /2025 ()	
277	D-ABLAPL/10506/2025	STATE OF ODISHA LINGARAJ DAS @ LINGA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /367 /2024 ()	AOD20240000242C202500056

ORISSA HIGH COURT

MISC CASES FILED on :05/04/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/10492/2025 CRLMA/ /	SONAL PATTANAİK MP	ADV.	16/2025
2	D-TRPCL/10464/2025 TRPCL/ /	SIDDHARTH BEHERA@SIDDHARTH SANKARIBANERJEE, MP	(SR. ADV.)	32/2025
3	D-OTAPL/13849/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	TESHBIR KANESWARAPATHY,SR.S.C	78/2025
4	D-CRLMP/27126/2024 CRLMP/1285/2024	BABUL MALLİK MP	SARBESWAR SAHOO	78/2025
5	D-OTAPL/13850/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	TESHBIR KANESWARAPATHY,SR.S.C	79/2025
6	D-OTAPL/13878/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	TESHBIR KANESWARAPATHY,SR.S.C	80/2025
7	D-OTAPL/13878/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	TESHBIR KANESWARAPATHY,SR.S.C	81/2025
8	D-JCRLA/59/2015 JCRLA/59/2015	RABINDRANATH DALAI MP	M/S.MANAS RANJAN BEHERA,S.K.BARAL,G.KHILAR,N.BEHERA,S.KA	98/2025
9	D-TRP(C)/13818/2025 TRP(C)/ /	AISHWARYA JENA MP	RABINDRA NATH PRUSTY	103/2025
10	D-TRP(C)/13833/2025 TRP(C)/ /	SIDDHARTH BEHERA@SIDDHARTH SANKARIBANERJEE, MP	(SR. ADV.)	104/2025
11	D-TRP(C)/12810/2025 TRP(C)/100/2025	SASWATI PUROHIT MP	CHIRAG PUROHIT	105/2025
12	D-RPFAM/13775/2025 RPFAM/ /	BHIKARI CHARAN DAS MP	DR. BINODA KUMAR MISHRA	163/2025
13	D-RPFAM/13869/2025 RPFAM/ /	SANTANU KUMAR PANY @ SRI SANTANU MP	POUNYAM KUMAR ACHARYA	164/2025
14	D-CMAPL/13863/2025 CMAPL/ /	RAMA CH.MOHANTY MP	ADV.	207/2025
15	D-MATA/11457/2025 MATA/ /	MANASHI MANJARI DAS MP	JAYDEEP PAL	207/2025
16	D-MATA/13817/2025 MATA/ /	BINATI NAIK MP	BINI MISHRA	208/2025
17	D-MATA/11800/2025 MATA/ /	BISWAJIT PRADHAN MP	DILIP KUMAR SAHU	209/2025
18	D-FAO/13781/2025 FAO/ /	GANESH KUMAR NAYAK MP	RABI NARAYAN MISHRA	248/2025
19	D-FAO/733/2019 FAO/733/2019	DURBASA PRADHAN MP	M/S.S.K.SAMAL	249/2025
20	D-FAO/13885/2025 FAO/ /	STATE OF ODISHA MP	DAYANIDHI LENKA,A.G.A	250/2025
21	D-FAO/13885/2025 FAO/ /	STATE OF ODISHA MP	DAYANIDHI LENKA,A.G.A	251/2025
22	D-BLAPL/10409/2025 BLAPL/ /	NITYANANDA PATRO MP	ALOK KUMAR MOHAPATRA	431/2025
23	D-BLAPL/10354/2025 BLAPL/ /	RAJESH MISHRA MP	RANJAN KUMAR NAYAK	432/2025
24	D-BLAPL/36073/2024 BLAPL/12118/2024	MUNA NAIK MP	SATYA RANJAN MULIA	433/2025
25	D-BLAPL/34696/2024 BLAPL/12043/2024	DEBABRATA ROUT MP	ASIT KUMAR OTTA	434/2025
26	D-RSA/13679/2025	KHOTEJA BIBI	GYANA RANJAN MAHAPATRA	

27	RSA/ / D-RSA/13805/2025	MP KULAMANI GIRI	PRAKASH RANJAN BARIK	523/2025
28	RSA/ / D-RSA/39/2021	MP DINABANDHU PATRA	MD.FAYAZ	524/2025
29	RSA/39/2021 D-RSA/12886/2025	MP SARPA SAHOO	DILIP KUMAR SAHU	525/2025
30	RSA/ / D-CMP/13770/2025	MP RANGALATA BEHERA	BRAHMANANDA TRIPATHY	526/2025
31	CMP/ / D-CMP/13771/2025	MP TRILOCHAN NAYAK	BRAHMANANDA TRIPATHY	534/2025
32	CMP/ / D-CMP/11122/2025	MP SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	535/2025
33	CMP/510/2025 D-CMP/13857/2025	MP BIJAY@BIJAY KUMAR DAS	SAILESH DAS	536/2025
34	CMP/ / D-CMP/9710/2025	MP PRADIPTA SINGH	NITYANANDA BEHURIA	537/2025
35	CMP/481/2025 D-CMP/9710/2025	MP PRADIPTA SINGH	NITYANANDA BEHURIA	538/2025
36	CMP/481/2025 D-CMP/13898/2025	MP BIREN JENA	SANKARACHARYA CHOUDHURY	539/2025
37	CMP/ / D-ABLAPL/8886/2025	MP KANHUCHARAN SAHOO		540/2025
38	ABLAPL/3422/2025 D-ABLAPL/9387/2025	MP PRADYUMNA SAHU	TRILOCHAN NANDA	771/2025
39	ABLAPL/3562/2025 D-ABLAPL/7216/2025	MP NIRAJ KUMAR TIWARI	BEDA PRAKASH PANDA	772/2025
40	ABLAPL/2745/2025 D-ABLAPL/39444/2024	MP GHANASHYAM NAYAK	PRASANT KUMAR BARIK	773/2025
41	ABLAPL/1460/2025 D-ABLAPL/5048/2025	MP SURAJ MAJHI	KHUSBU PANIGRAHI	774/2025
42	ABLAPL/1930/2025 D-ABLAPL/31102/2024	MP ISRAIL @ MD. ISRAIL		775/2025
43	ABLAPL/12339/2024 D-ABLAPL/7276/2023	MP BIKRAM SAH @ BIKRAM SA	M/S UMASHANKAR PATEL	776/2025
44	ABLAPL/7276/2023 D-ABLAPL/8486/2025	MP HEMANTA KUMAR MAHABHOI @ HEMANTA MAHABHOI		777/2025
45	ABLAPL/3662/2025 D-ABLAPL/7555/2025	MP SUREN @ SUREN KUMAR SAHU		778/2025
46	ABLAPL/2950/2025 D-MACA/13826/2025	MP PRABHAT KUMAR SAHOO	DILLIP KUMAR MOHAPATRA	779/2025
47	MACA/ / D-MACA/13893/2025	MP AKSHAYA KUMAR SAHOO	KARUNAKAR DAS	907/2025
48	MACA/ / D-CRLMC/10399/2025	MP SARAT CHANDRA BEHERA	NIRANJAN PANDA	908/2025
49	CRLMC/ / D-CRLMC/10431/2025	MP MAMATA MANJARI DHAL	PRIYA RANJAN SINGH	970/2025
50	CRLMC/ / D-CRLMC/10435/2025	MP BIMAL SARKAR	ASHUTOSH DAS	971/2025
51	CRLMC/ / D-CRLMC/10442/2025	MP RAHUL BHOTRA	SUCHIT KUMAR NAYAK	972/2025
52	CRLMC/ / D-CRLMC/2840/2019	MP DIPTIMAYI PANDA	ASHUTOSH MOHANTA	973/2025
53	CRLMC/2840/2019 D-CRLMC/10459/2025	MP SUDHANSU JENA	AMIT PRASAD BOSE	974/2025
54	CRLMC/ / D-CRLMC/10461/2025	MP SUDHANSHU JENA	AMIT PRASAD BOSE	975/2025
55	CRLMC/ / D-CRLMC/3402/2025	MP ALLAUDIN KHAN	KABIR KUMAR JENA	976/2025
56	CRLMC/530/2025 D-CRLMC/10503/2025	MP KANIKA SONI	SIDDHARTH GOUTAM DAS	977/2025
57	CRLMC/ / D-CRLMC/10505/2025	MP SUPRAVA PAUL	LALATENDU SAMANTARAY	978/2025
	CRLMC/ /	MP		979/2025

58	D-CRLMC/10507/2025 CRLMC/ /	SAMIR GADANAYAK MP	GOPAL KRUSHNA NANDA	980/2025
59	D-CRLMC/28652/2024 CRLMC/3693/2024	GANESH MAJHI MP	AKSHAYA KUMAR SAHOO	981/2025
60	D-CRLA/10417/2025 CRLA/ /	BHABENDRA DAS MP	JAYANTA KUMAR MAJHI	1010/2025
61	D-CRLA/10417/2025 CRLA/ /	BHABENDRA DAS MP	JAYANTA KUMAR MAJHI	1011/2025
62	D-CRLA/10420/2025 CRLA/ /	PRAMOD KUMAR MAJHI@PRAMOD MAJHI MP	HARJUNA CHARANA BEHERA	1012/2025
63	D-CRLA/10420/2025 CRLA/ /	PRAMOD KUMAR MAJHI@PRAMOD MAJHI MP	HARJUNA CHARANA BEHERA	1013/2025
64	D-CRLA/10420/2025 CRLA/ /	PRAMOD KUMAR MAJHI@PRAMOD MAJHI MP	HARJUNA CHARANA BEHERA	1014/2025
65	D-CRLA/10436/2025 CRLA/ /	NRUSINGH TRIPATHY@NRUSINGHA CHANDRAN MP	PRANENDRA KUMAR MOHAPATRA	1015/2025
66	D-CRLA/10436/2025 CRLA/ /	NRUSINGH TRIPATHY@NRUSINGHA CHANDRAN MP	PRANENDRA KUMAR MOHAPATRA	1016/2025
67	D-CRLA/252/2020 CRLA/252/2020	MADHAB HANTAL MP	MR. SUDHANSU SHEKHAR DAS, M/S. J.K.PANDA, S.S.DASH, B.KARNA	1017/2025
68	D-CRLA/227/2023 CRLA/227/2023	HARIHAR PRADHAN MP	DEVASHIS PANDA	1018/2025
69	D-CRLA/10491/2025 CRLA/ /	PARTHA KARUAN MP	BIPLAB KUMAR DASH	1019/2025
70	D-CRLA/10491/2025 CRLA/ /	PARTHA KARUAN MP	BIPLAB KUMAR DASH	1020/2025
71	D-CRLA/10491/2025 CRLA/ /	PARTHA KARUAN MP	BIPLAB KUMAR DASH	1021/2025
72	D-CRLA/10508/2025 CRLA/ /	SUKANTA KUMAR DAS MP	DEBASNAN DAS	1022/2025
73	D-CRLA/10508/2025 CRLA/ /	SUKANTA KUMAR DAS MP	DEBASNAN DAS	1023/2025
74	D-WA/13772/2025 WA/ /	NATIONAL HEALTH MISSION, BBSR MP	RAMDAS ACHARY	1843/2025
75	D-WA/13772/2025 WA/ /	NATIONAL HEALTH MISSION, BBSR MP	RAMDAS ACHARY	1844/2025
76	D-WA/13772/2025 WA/ /	NATIONAL HEALTH MISSION, BBSR MP	RAMDAS ACHARY	1845/2025
77	D-WA/13776/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	1846/2025
78	D-WA/13776/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	1847/2025
79	D-WA/13779/2025 WA/ /	SAMBARI MAJHI MP	SIDHARTH SANKAR MOHAPATRA	1848/2025
80	D-WA/13758/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C.	1849/2025
81	D-WA/41490/2024 WA/2662/2024	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	1850/2025
82	D-WA/13758/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C.	1851/2025
83	D-WA/41485/2024 WA/2652/2024	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	1852/2025
84	D-WA/13848/2025 WA/ /	BIJAYA KUMAR ROUT MP	RABI NARAYAN MISHRA	1853/2025
85	D-WA/13848/2025 WA/ /	BIJAYA KUMAR ROUT MP	RABI NARAYAN MISHRA	1854/2025
86	D-WA/13865/2025 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK	1855/2025
87	D-WA/13865/2025 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK	1856/2025
88	D-WA/13865/2025 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK	1857/2025
89	D-WA/13872/2025	STATE OF ODISHA	BIBEKANANDA NAYAK	

	WA/ /	MP		1858/2025
90	D-WA/13872/2025	STATE OF ODISHA	BIBEKANANDA NAYAK	
	WA/ /	MP		1859/2025
91	D-WA/13872/2025	STATE OF ODISHA	BIBEKANANDA NAYAK	
	WA/ /	MP		1860/2025
92	D-WA/13760/2025	STATE OF ODISHA	AISHWARYA DASH, A.S.C.	
	WA/ /	MP		1861/2025
93	D-WA/13760/2025	STATE OF ODISHA	AISHWARYA DASH, A.S.C.	
	WA/ /	MP		1862/2025
94	D-WA/13839/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	
	WA/ /	MP		1863/2025
95	D-WA/13839/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	
	WA/ /	MP		1864/2025
96	D-WA/13841/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	
	WA/ /	MP		1865/2025
97	D-WA/13841/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	
	WA/ /	MP		1866/2025
98	D-WA/13845/2025	STATE OF ODISHA	BIBEKANANDA NAYAK, A.G.A.	
	WA/ /	MP		1867/2025
99	D-WA/13845/2025	STATE OF ODISHA	BIBEKANANDA NAYAK, A.G.A.	
	WA/ /	MP		1868/2025
100	D-WP(C)/13762/2025	M/S. PATIL RAIL INFRASTRUCTURE PVT. LTD.	ATUL KUMAR MOHAPATRA	
	WP(C)/ /	MP		5689/2025
101	D-WP(C)/13763/2025	PURNA CHANDRA DASH	SANGRAM KUMAR SINGH	
	WP(C)/ /	MP		5690/2025
102	D-WP(C)/13762/2025	M/S. PATIL RAIL INFRASTRUCTURE PVT. LTD.	ATUL KUMAR MOHAPATRA	
	WP(C)/ /	MP		5691/2025
103	D-WP(C)/13777/2025	M/S FIREWATTER DISTILLERIES PVT. LTD.	BIRAJA PRASAD DAS	
	WP(C)/ /	MP		5692/2025
104	D-WP(C)/39020/2024	BINAYAK BAHINIPATI		
	WP(C)/26114/2024	MP		5693/2025
105	D-WP(C)/13795/2025	SUDHAKAR SETHI	PRANAB RANJAN CHHATOI	
	WP(C)/ /	MP		5694/2025
106	D-WP(C)/13797/2025	M/S DEBARAJ LENKA	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		5695/2025
107	D-WP(C)/13797/2025	M/S DEBARAJ LENKA	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		5696/2025
108	D-WP(C)/13798/2025	MANOJ KUMAR SUNANI @ MANOJ SUNANI	NUSAR KUMAR MISHRA	
	WP(C)/ /	MP		5697/2025
109	D-WP(C)/20874/2014	SIBASISH PATTANAIAK		
	WP(C)/20874/2014	MP		5698/2025
110	D-WP(C)/13802/2025	SURESH KUMAR EPARI	RANJAN KUMAR ROUSTRAY	
	WP(C)/ /	MP		5699/2025
111	D-WP(C)/13803/2025	NARAYAN SWAIN	AKSHAYA KUMAR JENA	
	WP(C)/ /	MP		5700/2025
112	D-WP(C)/12210/2025	JAYANTA KUMAR SAMANTARAY	NILAMADHAB SARKAR	
	WP(C)/8694/2025	MP		5701/2025
113	D-WP(C)/12212/2025	DR. PRABHUTTA MOHANTY	NILAMADHAB SARKAR	
	WP(C)/8695/2025	MP		5702/2025
114	D-WP(C)/13811/2025	PURUSHOTTAM BEHERA	SOUMYA JYOTI BISWAL	
	WP(C)/ /	MP		5703/2025
115	D-WP(C)/12214/2025	ASTWIK BARIK	NILAMADHAB SARKAR	
	WP(C)/8699/2025	MP		5704/2025
116	D-WP(C)/12216/2025	ANTIMA KAR	NILAMADHAB SARKAR	
	WP(C)/8705/2025	MP		5705/2025
117	D-WP(C)/13813/2025	PURUSHOTTAM BEHERA	SOUMYA JYOTI BISWAL	
	WP(C)/ /	MP		5706/2025
118	D-WP(C)/12217/2025	DR. ARUNA KUMAR PATRA	NILAMADHAB SARKAR	
	WP(C)/8707/2025	MP		5707/2025
119	D-WP(C)/12219/2025	JEETENDRA PRUSTY	NILAMADHAB SARKAR	
	WP(C)/8713/2025	MP		5708/2025
120	D-WP(C)/13816/2025	K.GOPALA KRISHNAM RAJU	DIPTI RANJAN MOHAPATRA	
	WP(C)/ /	MP		5709/2025

121	D-WP(C)/4693/2025 WP(C)/3806/2025	SALGADIA HAPPY AND HOLY HOME SOCIETY, KUMAR PUR, BBSR MP	RENTY KUMAR PUR, BBSR	5710/2025
122	D-WP(C)/13824/2025 WP(C)/ /	D. SIBA PRASAD RAJU MP	DIPTI RANJAN MOHAPATRA	5711/2025
123	D-WP(C)/13827/2025 WP(C)/ /	RAJ KISHORE SAHOO @ RAJA KISHORE SAHOO MP	CHANDRAKANTA NAYAK	5712/2025
124	D-WP(C)/13827/2025 WP(C)/ /	RAJ KISHORE SAHOO @ RAJA KISHORE SAHOO MP	CHANDRAKANTA NAYAK	5713/2025
125	D-WP(C)/13828/2025 WP(C)/9678/2025	LAXMI NANDI MP	PRAFULLA CHANDRA ACHARYA	5714/2025
126	D-WP(C)/8576/2025 WP(C)/ /	PARAMANANDA AICH MP	ALOK KUMAR MOHAPATRA	5715/2025
127	D-WP(C)/13835/2025 WP(C)/ /	LILIMA BEHERA MP	SUBHRANSU BHUSAN MOHANTY	5716/2025
128	D-WP(C)/13834/2025 WP(C)/9682/2025	SOMANATH NANDI MP	PRAFULLA CHANDRA ACHARYA	5717/2025
129	D-WP(C)/13840/2025 WP(C)/9685/2025	PRADEEP KUMAR DEO MP	CHEERA RANJAN SATAPATHY	5718/2025
130	D-WP(C)/13843/2025 WP(C)/ /	MANI BHOI MP	PRASANTA KUMAR SATAPATHY	5719/2025
131	D-WP(C)/13844/2025 WP(C)/ /	TANUJA SETHY @ SETHI MP	SAMARENDRA BAHADUR	5720/2025
132	D-WP(C)/13846/2025 WP(C)/ /	SANTOSH KUMAR KHANDA MP	KUNAL KUMAR SWAIN	5721/2025
133	D-WP(C)/12301/2024 WP(C)/7002/2024	ASUTOSH NANDA MP	AGASTI KANUNGO	5722/2025
134	D-WP(C)/13851/2025 WP(C)/ /	SANTOSH KUMAR SAHOO MP	KUNAL KUMAR SWAIN	5723/2025
135	D-WP(C)/18743/2024 WP(C)/10654/2024	ANNAPURNA KHANDOI MP	DR. P.CHULI	5724/2025
136	D-WP(C)/13859/2025 WP(C)/ /	NATABAR SAHOO MP	SASWATI MOHAPATRA	5725/2025
137	D-WP(C)/13860/2025 WP(C)/ /	M/S SHREE KRISHNA COMMERCIAL KITCHEN EQUIPMENTS, MP	SHUTTACK	5726/2025
138	D-WP(C)/13864/2025 WP(C)/ /	BINODINI SAHU MP	SAROJ KUMAR PADHY	5727/2025
139	D-WP(C)/13874/2025 WP(C)/ /	SURYAMANI PAL MP	SATYABRATA SENAPATI	5728/2025
140	D-WP(C)/46622/2024 WP(C)/31058/2024	TRILOCHAN DAS MP	HEMANTA KUMAR MOHANTA	5729/2025
141	D-WP(C)/13879/2025 WP(C)/ /	DHADESWAR SAHOO MP	DEBAKANTA MOHANTY	5730/2025
142	D-WP(C)/13889/2025 WP(C)/ /	SASMITA DASH MP	SOURAV SUMAN BHUYAN	5731/2025
143	D-WP(C)/13891/2025 WP(C)/ /	RUSHU BENIA MP	GOUTAM KUMAR ROUSTRAY	5732/2025
144	D-WP(C)/13900/2025 WP(C)/ /	THE MANAGEMENT OF M/S ORISSA SPONMICHON AND SHEL LTD., MP	KEONJHAR	5733/2025
145	D-WP(C)/13881/2025 WP(C)/ /	DURGA CHARAN BESHRA MP	GAJENDRANATH ROUT	5734/2025
146	D-WP(C)/13899/2025 WP(C)/ /	SAMRITA BEHERA MP	DEEPAK RANJAN PARIDA	5735/2025
147	D-WP(C)/13882/2025 WP(C)/ /	KASTURI SOREN MP	GAJENDRANATH ROUT	5736/2025
148	D-WP(C)/13901/2025 WP(C)/ /	DEBABRATA BISWAL MP	SAMIR KUMAR MISHRA	5737/2025
149	D-WP(C)/13883/2025 WP(C)/ /	KHELARAM MARNDI MP	GAJENDRANATH ROUT	5738/2025
150	D-WP(C)/13884/2025 WP(C)/ /	JAYGOBIND MURMU MP	GAJENDRANATH ROUT	5739/2025